

In The Central Administrative Tribunal

ALLAHABAD BENCH

:: ORDER - SHEET ::

Application No. of 1993

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
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01-8-2000

Hon Mr. S. Dayal, AM
Hon Mr. Rafiquddin, JM

Not reached list on 25-9-2000.

1300 AM

Registrar
25.9.2000

Advocates are on
Strike, Adjourned
to 08.11.2000
Registrar

08-11-2000

Hon. Mr. Rafiquddin, JM
Hon. Mr. S. Biswas, AM.

None for the respondents
even in the revised list.
Sri Amit Shalekar, Counsel
for the respondents.
Dismissed in default

S. Biswas
AM

Rn
JM

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